

ed from a room of one of the constables from the Delhi Cantonment Police Quarters; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) and (b). No arrests were made of Delhi policemen from a quarter in Delhi Cantonment Police Quarters. However, from a quarter in New Police Lines, Delhi, 11 Delhi Police personnel were arrested on 4-7-68 by a raiding party of the local police 'or offences under the Gambling Act.

Tribals Occupying Unauthorised Areas in West Bengal

2297. **SHRI K. LAKKAPPA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that some parts of West Bengal have been occupied by the local tribals;

(b) if so, the parts of West Bengal which have been occupied; and

(c) whether these have been forcibly occupied?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) to (c) Facts are being ascertained from the State Government.

Minicoy and Amindivi Islands

2298. **SHRI K. LAKKAPPA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the native people of Minicoy and Amindivi Islands in the Arabian Sea have to get down from their bicycles and wish the policeman on duty; and

(b) if so, the reasons for which people in the Islands are being treated in this manner?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) No. sir.

(b) Does not arise.

Chandipur-on-Sea as Tourist-Centre

2299. **SHRI S. KUNDU:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have received any proposal from Orissa Government to develop Chandipur-on-Sea in Balasore into tourist spot;

(b) if so whether Government have started any work in that connection and

(c) if not, when the work is proposed to be started?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) No, Sir.

(b) and (c) Do not arise.

I.P.S.

2300. **SHRI BENI SHANKER SHARMA:**
SHRI D. C. SHARMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a proposal to allow higher salaries to senior members of the Indian Police Service has been under consideration;

(b) if so, the decision taken in the matter; and

stands at present?

(c) the stage at which the matter

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) and (c). The matter is still under consideration.